

DIVISION BENCH  
COURT - II

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/79(KB)2024  
IN  
C.A.(CAA)/28(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	PLYMEX TIMBER PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Petitioner

Ms. Aisha Amin, Adv. ]

Mr. S. Channakeshva, Assistant Director ] For the RD (ER), MCA

**ORDER**

1. Learned Counsel for the Petitioner present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Regional Director's affidavit is awaited.
3. List this matter on **9<sup>th</sup> August, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**